

ताहम इस क्लब के क्रियाकलापों को शासित करने वाले नियम अग्नी प्रारूप-अवस्था में हैं और यह कहना सम्भव नहीं है कि क्लब के ढांचे और प्रकायों का आखरी रूप क्या होगा।

श्री नवल प्रभाकर : क्या यह सत्य है कि इस तरह के क्लब पहले दिल्ली और बम्बई में बनाये जायेंगे ?

श्री आ० चं० जोशी : यह क्लब कहां पर बनाये जायेंगे यह अग्नी निश्चित नहीं किया गया है।

श्री भक्त दर्शन : जैसा इस विवरण में बताया गया है, इस बारे में कुछ समय से विचार किया जा रहा है तो मैं जानना चाहता हूँ कि कब तक इसके बारे में निश्चय हो जायगा ?

सूचना और प्रसारण मंत्री (डा० केसकर) : यह बात सही नहीं कही जा सकती कि इस प्रकार के क्लबों पर बहुत दिनों से विचार किया जा रहा है। ऐसे कुछ क्लब हों, ये सुझाव कई बार दिये गये, लेकिन जिस प्रकार के क्लब बनाने का सुझाव इसमें है, उसके बारे में पिछले साल से ही बात हो रही है। उनमें किस प्रकार की चीजें सुनने वालों को दी जायें, इस सम्बन्ध में ही अग्नी बातचीत हो रही है और इसी पर विचार हो रहा है। मुझे आशा है कि जल्दी ही इस पर निश्चय हो जायगा।

श्री भक्त दर्शन : इन क्लबों के जो सज्जन सदस्य होना चाहेंगे, उनके लिये कौन से गुणों की आवश्यकता होगी ?

डा० केसकर : सुने की इच्छा ही इसमें सब से बड़ा गुण चाहिये।

Shri Tanagamani: Because the members are going to be supplied with sets of processed records which will not be available to the public generally, may I know whether the rule which is still in the draft stage will be finalised and the giving of these records to the Club starts immediately?

Dr. Keskar: I would like hon. Members to remember one thing.

657 (Ai) LSD.—2.

The main object of the Clubs is that the listeners will listen carefully and given their critical opinion about the programmes. In fact, we want to utilise these Clubs for getting considered opinion about the various items of the programmes and in that way improve the programmes. Naturally, membership will be restricted, because only those people who will give time and considered opinion carefully will be able to listen and give their considered judgment.

Administrative Reforms

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- *136. { Shrimati Na Palchoudhuri:
Shri Vidya Charan Shukla:
Shri Harish Chandra
Mathur:
Shri D. C. Sharma:
Shri P. K. Deo:
Shri A. M. Tariq:
Shri Hem Barua:

Will the Prime Minister be pleased to state:

(a) whether he has directed that the administrative reforms to promote efficiency and economy should be introduced, spread over a period of years;

(b) if so, what steps have been taken to implement his directives;

(c) whether any scheme has been drawn up for the administrative reforms; and

(d) if so, whether a copy of the scheme will be laid on the Table?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) to (d). I have issued no separate directive on the subject, but my colleagues and I have devoted considerable attention to these matters in the past few months. As I stated in the debate on the subject in the House in February last, these are matters not so much of broad principles as of detailed and continuous study. Since it would have been impracticable to take up all the offices of Government at once, Secretaries of Ministries have been asked to select sectors which need special attention,

particularly those which bring Government organizations in contact with the public and to have detailed work study done of these sectors. Arrangements have been made for training staff in work study methods. Similarly, joint study with representatives of industry is being organized to simplify procedures affecting industry and Government. Two industries, namely, coal and textiles, have been selected for such study to begin with. Also, financial procedures have been examined with a view to greater delegation to Administrative Ministries. Apart from these steps, suggestions were invited from all the Ministries on the wider aspects of the problem. These suggestions, which deal not merely with simplification of rules and regulations or procedures, but also go into the more basic problems of training and attitudes, are at present being studied by the Planning Commission. I shall be glad to lay a statement on the Table of the House to indicate the final decisions.

Shri Hem Barua: May I know whether it is a fact that the Government propose to evolve some machinery on the lines of the Whitley Councils in the U.K. in order to ensure increased efficiency and good relations between the Government and the employees?

Shri Jawaharlal Nehru: That has nothing to do with work study methods. But, I may inform hon. Member that we have been considering this Whitley Council method of dealing with such matters.

Shri S. M. Banerjee: The hon. Prime Minister mentioned the Whitley Council method. May I know whether Whitley Councils will be formed in all the administrative offices in accordance with the recommendations of the Pay Commission?

Shri Jawaharlal Nehru: I have said that this question was somewhat different. But, I have said that we are considering the establishment of some machinery on the lines of the Whitley Council as recommended by the Pay Commission.

Shri Tyagi: To what extent have the Administrative Ministries been made independent of Finance Ministry's control in the matter of expenditure?

Shri Jawaharlal Nehru: How can I measure the extent? It is more than it used to be and lesser it is likely to be.

Shri Hem Barua: May I know how far this information that the Government propose to invite some British experts to advise the Government on the constitution of a machinery on the lines of the Whitley Councils in this country, correct?

Mr. Speaker: Is there a proposal?

Shri Jawaharlal Nehru: There is none. A suggestion to that effect was made to us. For the moment, we do not see the exact need for this. If the necessity arose, we shall certainly invite. There are plenty of people here in our administrative service who have been specially trained in this work, partly in England, so that they know a great deal about it.

Shri Tyagi: Internal financial control which was introduced about two years ago, I understand, has been withdrawn now. I, therefore, want to know to what extent are the Ministries now independent of the Finance Ministry, because this control has been withdrawn?

Shri Jawaharlal Nehru: I have an idea that greater control has been given to the Administrative Ministries. But, as usual, they want still greater powers in devolution.

Shri Tyagi: No, Sir. Internal financial control which was given to the Ministries has been withdrawn.

Shri Jawaharlal Nehru: The Finance Minister says it has not been withdrawn. Perhaps, the Finance Minister.....

Mr. Speaker: The Finance Minister.

The Minister of Finance (Shri Morarji Desai): That is not withdrawn

at all. What has been done is that in certain cases now the officers are the same instead of different officers. For the purpose of the Ministry concerned, what has to be decided by themselves, the officer works with them and does not report to the Finance Ministry. But, for the preparation of the Budget, when things have to be scrutinised, he serves both the purposes so that two officers are not required. The independence which the Ministries enjoy is to the extent to which it was given. That is, for all schemes which have been previously scrutinised and the Finance has agreed and have been included in the Budget, they have full freedom. It does not come back to Finance at all. Where there has not been a preliminary estimate properly done, they have got to come back again when the estimates are finally made. Otherwise, there is no necessity of coming to the Finance Ministry.

Shri S. M. Banerjee: I want to know whether this administrative reform would also mean minimising if not eliminating red tapism in administration and if so, what positive steps are being taken to eliminate that?

Shri Jawaharlal Nehru: The whole method of work study is to avoid red tape and unnecessary gestures, movements, etc. That is the whole purpose of it. Wherever it has been applied, it has resulted in considerable retrenchment and saving in time and expenditure.

Shri Harish Chandra Mathur: May I know if the hon. Prime Minister is aware that the severest critics of the administrative machinery are the government servants themselves? May I know if this factor has been brought to notice and has been probed into, and if any attempt has been made to have an *inter se* adjustment between the various classes of officers?

Shri Jawaharlal Nehru: It is natural they should be the critics because they know most about it, and in this work study business, all these factors are considered.

Shri Harish Chandra Mathur: May I know whether you are aware of the criticism and the nature of their criticism about the administrative machinery and about the lack of adjustment between the various types of officers working, and if it has received your attention and the action that has been taken in this matter?

Shri Jawaharlal Nehru: How can I say? I am aware of some type of criticism; may be there are some other types of which I am not aware, but an attempt should be made to find what the criticism is especially from those who themselves work there.

12 hrs.

SHORT NOTICE QUESTION

Pay Committee for Armed Forces

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	Shri Feroze Gandhi:
	Shri Ram Krishan Gupta:
	Shri Nek Ram Negi:
	Sardar Iqbal Singh:
	Shri A. M. Tariq:
S. N. Q. No. 1.	Shri D. C. Sharma:
	Shri T. C. N. Menon:
	Shri Hem Raj:
	Dr. Ram Subhag Singh:
	Shri Birendra Bahadur Singhji:
	Shri Aurobindo Ghosal:

Will the Minister of Defence be pleased to state:

(a) whether the Raghuramaiah Committee appointed to consider the application of the Jagannatha Das Commission's recommendations to the personnel of the Armed Forces has made its recommendations to Government; and

(b) whether, and if so, what decisions Government have taken on those recommendations?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix I,